

S. No.	Name and Designation S/Shri	Bungalow/Flat No.
12.	Gen. O.P. Malhotra (Retd.)	Cl/12, Lodi Garden (Allotment made in lieu of his private house in Som Vihar)
13.	O.N. Shrivastava, Governor, Nagaland	CII/19, Bapa Nagar
14.	Mahant Sewa Das Singh	21, Mahadev Road
15.	S.S. Sharma, Former D.G., Nagaland	99, Kaka Nagar, (Allotment made in lieu of his private house at Munirka)
16.	Prof. Bhim Singh, President, J & K, Panthers Party	4, V.P. House
17.	Smt. Amarjit Kaur, W/o Late Bhai Shaminder Singh	B-2 (M.S.) B.K.S. Marg

[Translation]

Women Participation in Industries

725. SHRIMATI KRISHNENDRA KAUR (DEEPA) :
SHRI PANKAJ CHOWDHARY :

Will the Minister of INDUSTRY be pleased to state:

(a) whether there is any scheme to set up a separate fund to make women competent in the field of industry;

(b) if so, the details thereof; and

(c) the time by which this scheme is likely to be introduced?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES (SHRI M. ARUNACHALAM) : (a) to (c). While there is no scheme to set up a separate fund, there are different schemes being implemented by Central/State Government Institutions and other financial institutions such as SIDBI (Small Industries Development Bank of India), NSIC (National Small Industries Corporation), FICCI (Federation of Indian Chamber of Commerce and Industries) for assisting and promoting women entrepreneurs in Industry by way of providing concessional finance, training, management and marketing support. A proposal has also been formulated for promoting trade related entrepreneurship with the assistance of UNDP and ITC, Geneva.

Memorial of Indian Soldiers

726. SHRI UPENDRA NATH VERMA : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have collected any information regarding the hanging of 150 Indian soldiers by the British soldiers on October 2, 1857 at the newly created Chatra district in Bihar;

(b) whether the Archaeological Survey of India has pursued the papers pertaining to the martyrs of October 2, 1857;

(c) whether the Government propose to erect a memorial in the memory of those soldiers;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) and (b). No, Sir. However, in the publication of the Government of Bihar entitled 'Hazaribagh Old Records 1761-1878, there is a mention of the events connected with the casualties as well as trial and sentencing to death of the 'mutineers' at Chuttra (Chatra).

(c) No, Sir.

(d) and (e). Do not arise.